

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2016 &  
IA NO. 743 OF 2016 & IA NO. 703 OF 2018**

**Dated: 3<sup>rd</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Azure Sunrise Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**Chamundeshwari Electricity Supply Corporation Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Mr. Buddy A. Ranganadhan  
Ms. Anuradha Mukherjee  
Ms. Shikha Tandon  
Mr. Robin Grover

Counsel for the Respondent(s) :

Mr. Sandeep Grover  
Ms. Pankhuri Bhardwaj for R-1

**ORDER**

We have heard learned counsel for the parties. Learned counsel for the parties may file written submissions on or before 07.12.2018 with advance copy to the other side.

List the matter for reporting compliance on **12.12.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**